

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.927/2026 - C.1.

Dt.27.07.2026

NOTIFICATION No. 04/2026 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No	Name of the Officer (Sarva Sri/Smt)	Posted as
1	K. Lakshmi Chief Administrative Officer Special Court for Speedy Trial of Offences for the prevention of Children from Offences Act (POCSO) Court, Chittoor	Chief Administrative Officer IV Additional District & Sessions Court, Tirupati , Chittoor District (vice Sri B. Eswariah)
2	B. Vanaja Kumari Chief Administrative Officer Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Vizianagaram	Chief Administrative Officer XIII Additional District & Sessions Court, Gajuwaka , Visakhapatnam (Vice Smt. A. Yamini Posiratnam)
3	A.Yamini Posiratnam Chief Administrative Officer XIII Additional District & Sessions Court, Gajuwaka , Visakhapatnam	Chief Administrative Officer XIV Additional District and Sessions Judge, Visakhapatnam (New Court)
4	G. Siva Subrahmanyam Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Addl. District & Sessions Court, Guntur	Chief Administrative Officer The Spl. Court for trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Krishna at Vijayawada Note:- The individual shall take charge of the post on or after 01.08.2026 as Sri Y.Siva Rao is due to retire on 31.07.2026

5	Ch. Srinivasa Rao Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer Spl Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Visakhapatnam Note:- The individual shall take charge of the post on or after 01.08.2026 as Sri R.V.S. Kamalakar is due to retire on 31.07.2026
6	G.V. Naga Ratnam Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer XVII Additional District and Sessions Judge, Gudivada, Krishna District (New Court)
7	B. Srinivas Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer Family Court-cum-III Addl. District Court, Srikakulam (post kept vacant)
8	K. Tatayya Naidu Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer VIII Additional District & Sessions Court-cum-Special Court for trial of offences against Women, Rajahmundry, East Godavari District (as Smt. T. Suryakala was transferred vide Notification No.03/2026-C-1, dt.23.07.2026)
9	M. Bhaskhar Subrahmanyam Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Vizianagaram (vice Smt. B.Vanaja Kumari)

10	K. Santhi Prapurna Devi Stenographer Grade-I, Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer IX Additional District and Sessions Court, Nandyal , Kurnool District (New Court)
11	D. Jaipaul Kumar Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer Special Court for Speedy Trial of Offences for the Prevention of Children from Sexual Offences Act (POCSO) Court, Chittoor (vice Smt. K. Lakshmi)
12	D.G.C.S.S Seetharama Chandra Rao Senior Superintendent Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam	Chief Administrative Officer Special Court for Speedy Trial of Offences for the Prevention of Children from Sexual Offences Act (POCSO) Court, Srikakulam (post kept vacant)
13	K. Swaroop Rani Senior Superintendent Paper Promotee of the of the Unit of the Principal District Judge, Krishna	Chief Administrative Officer Family Court-cum-VIII Additional District & Sessions Court, Ongole , Prakasam District (post kept vacant)
14	K. Charitha Sree Senior Superintendent Paper Promotee of the of the Unit of the Principal District Judge, Krishna	Chief Administrative Officer Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-Cum-IV Addl. District & Sessions Court, Guntur (vice Sri G. Siva Subrahmanyam) Note:- The individual shall take charge of the post on or after 01.08.2026 on relief of Sri G. Siva Subrahmanyam
15	M. Vara Prasad Senior Superintendent Paper Promotee of the of the Unit of the Principal District Judge, Krishna	Chief Administrative Officer Spl. Court for Speedy trail of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram , West Godavari

		Note:- The individual shall take charge of the post on or after 01.08.2026 as Sri P. Sita Rama Raju is due to retire on 31.07.2026.
--	--	--

- i) All the individuals shall relieve themselves by handing over the charge of their posts to the immediate juniors of their Courts and take charge of their new posts on or after 03.08.2026.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, as directed in these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty. The District Judges/Presiding Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained. The Presiding Officers are directed to send the joining reports of the individuals to this Registry.

Note: Chief Administrative Officers shown at Sl. Nos.1, 2 and 4 are not entitled to draw T.A and D.A and other allowances etc., as they are transferred at their request. Smt. Y. Posiratnam is transferred considering the letter dt.22.07.2026 of the Principal District Judge, Visakhapatnam


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Chittoor, East Godavari, Guntur, Kurnool, Visakhapatnam, Krishna and West Godavari.
3. Special Courts for Speedy Trial of Offences for the prevention of Children from Offences Act (POCSO), at Chittoor, Vijayawada, Srikakulam, Bhimavaram, West Godavari, and Visakhapatnam
4. IV Additional District & Sessions Court, at Tirupati, Chittoor District

5. Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, at Vizianagaram, and Guntur
6. XIII Additional District & Sessions Court, at Gajuwaka, Visakhapatnam
7. XIV Additional District and Sessions Court, at Visakhapatnam
8. XVII Additional District and Sessions Court, at Gudivada, Krishna District
9. Family Court-cum-III Addl. District Court, at Srikakulam
10. VIII Additional District & Sessions Court -cum-Special Court for trial of offences against Women, at Rajahmundry, East Godavari District
11. IX Additional District and Sessions Court, at Nandyal, Kurnool District
12. Family Court-cum-VIII Additional District & Sessions Court, at Ongole, Prakasam District
13. The District Treasury Officers, Chittoor, East Godavari, Guntur, Kurnool, Visakhapatnam, Krishna and West Godavari
14. The Sub Treasury Officers, Tirupati- Chittoor District, Rajamahendravaram, East Godavari District, Vijayawada, Gudivada - Krishna District, Gajuwaka-Visakhapatnam, Nandyal- Kurnool, Bhimavaram-West Godavari.
15. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website

Spare...1

Stock...1.

